

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated : 17th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1

ORDER

Mr. Buddy A. Ranganadhan undertakes to file Vakalatnama on behalf of the Commission within three days and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.10.2013 after serving copy on the other side.

Post the matter for hearing on **24.10.2013.** In the meantime, Rejoinder, if any, be filed on or before 12.10.2013 after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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